

DIVISION BENCH  
COURT - II

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/62(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

IN THE MATTER OF	<b>PREMIER ROADLINES LIMITED VS GUPTA POWER INFRASTRUCTURE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Arnab Dutta, Adv. ] For Operational Creditor  
Ms. Prerana Choudhary, Adv.

Mr. Tanay Agarwal, Adv. ] For Corporate Debtor  
Mr. Rohit Bhattacharya, Adv.  
Mr. Supriyo Banerjee, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Due to paucity of time the matter could not be taken up for hearing.
3. Post this matter on **24.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*PH*